NOTICE INVITING TENDER FOR PRINTING OF ‘ANNUAL REPORT’ AND ‘ANNUAL ACCOUNTS’ FOR THE YEAR 2013-14 (ENGLISH AND HINDI SEPARATELY) – REG.

The Competition Commission of India invite sealed quotations from experienced offset printers for designing, printing and supply of its ‘Annual Report’ and ‘Annual Accounts’ (both in English and Hindi separately). Detail of printing material and other terms & conditions relating to the award of Contract are given in the Annexure-I.

All interested printers are, therefore, requested to submit their sealed quotations – technical (as per Annexure-II) and financial (as per Annexure-III) separately in a single sealed cover to the undersigned on or before 1500 Hrs. of 13th June, 2014. Both the bids as well as the main envelope containing the two bids must be superscribed as “Quotation for Printing Work”, “Technical Bid” or “Financial Bid”, as the case may be.

3. The sealed quotations will be opened on the same day i.e. 13th June, 2014 at 1600 Hrs. in the presence of authorized representatives of bidders.

(Sanjeev Kumar)
Assistant Director
TERMS & CONDITIONS FOR AWARD OF CONTRACT FOR PRINTING OF ANNUAL REPORT AND ANNUAL ACCOUNTS (ENGLISH AND HINDI SEPARATELY)

1. LAST DATE & TIME OF RECEIPT OF QUOTATIONS : 13.06.2014
   1500 HRS.

2. DATE & TIME OF OPENING OF QUOTATIONS : 13.06.2014
   1600 HRS.

3. PLACE OF SUBMITTING QUOTATIONS : Reception of CCI

4. ITEMS & QUANTITY REQUIRED TO BE PRINTED : Description of the items proposed to be printed are given hereunder. Rates must be quoted separately for Annual Report (English & Hindi) and Annual Accounts (English & Hindi) in Annexure III in figure and words in the prescribed proforma. The approximate number of pages and required quantity is indicated below :

<table>
<thead>
<tr>
<th>Description</th>
<th>Pages (approx.)*</th>
<th>Qty</th>
</tr>
</thead>
<tbody>
<tr>
<td>Outer and Inner page</td>
<td></td>
<td></td>
</tr>
<tr>
<td>Outer/ Cover page</td>
<td>300 gsm Imported Art Card Paper with lamination</td>
<td></td>
</tr>
<tr>
<td>Inner/Text pages</td>
<td>150 gsm Art Card Paper (Mat)</td>
<td></td>
</tr>
<tr>
<td>1 Annual Report 2013-14 (English)</td>
<td>80</td>
<td>300</td>
</tr>
<tr>
<td>2 Annual Report 2013-14 (Hindi)</td>
<td>80</td>
<td>150</td>
</tr>
<tr>
<td>3 Annual Accounts 2013-14 (English)</td>
<td>40</td>
<td>200</td>
</tr>
<tr>
<td>4 Annual Accounts 2013-14 (Hindi)</td>
<td>40</td>
<td>150</td>
</tr>
</tbody>
</table>

5. Specification

- **Outer and Inner page :**

  | Outer/ Cover page | 300 gsm Imported Art Card Paper with lamination |
  | Inner/Text pages  | 150 gsm Art Card Paper (Mat)                   |

- **Binding :** Perfect Binding

- **Paper Size :** Annual Report : A 4

- **No. of pages (Text):** As mentioned above at para 4 (Col.3). The quoted number of pages are tentative and may increase/decrease. Hence, charges for printing of each additional page are to be mentioned in financial bid.

- **Cover page color:** Multi colour offset printing
• Inner pages:

(a) Text: Two colour offset printing
(b) Diagrams/charts/ Graphs: Multi colour offset printing

6. Pre-Press Job

- Text of both the documents will be provided by CCI in electronic format (MS Word/PDF)
- Pre-press job such all DTP work including Designing/creative options should be done with the printer’s own DTP to the satisfaction of the CCI.
- Proof-reading of the manuscript by a good professional proof-reader.

7. Samples for submission

Samples of paper (Cover and Text) as per our specifications mentioned at Para 5 above be supplied along with the quotation.

8. Schedule of work

The work should be completed in all respects and material should be delivered within stipulated days from the date of placement of printing order as mentioned below:

Submission of 1st draft proof: within 07 days of award of contract

Submission of final proof: within 05 days of receipt of corrected version of draft proof

Supply of printing material: within 05 days of receipt of approval of final proof

9. Earnest Money: Prospective bidders must deposit refundable Earnest Money amounting to Rs.10,000/- (Rs. Ten Thousand only) along with Technical Bid by way of Demand Draft in favour of “Competition Commission of India (Competition Fund) Account”.

10. Tender Fee: The bidder will deposit Rs.100/- (Rupees one hundred only) by way of demand draft in favour of “Competition Commission of India (Competition Fund) Account” towards the cost of tender documents.

11. Quotation

- The rate quoted should be inclusive of paper, creative options, plate layout design, proof reading, positives, printing, binding etc. and supply of materials.
- Vendor should be able to execute all the required jobs together, part quotation will not be entertained.
12. **Agency**

The bidder should have latest high quality color printing machine of their own. They should have latest DTP software and hardware & sufficient manpower to operate it.

13. **Penalty**

In case of default in maintaining time schedule, the CCI will impose a penalty of amount equivalent to 5% of the total tender cost per day subject a maximum of 10 days. Delay beyond the scheduled time in excess of 10 days will be deemed to have the Printing Order cancelled. CCI will in no way be held responsible for the loss, whatsoever, attributed due to the delay in printing of Reports etc.

*Note*: *The vendor must ensure safe custody and maintain confidentiality in the printing material supplied by CCI.*

14. **Other Terms & Conditions**

i. Two bids viz., Technical and Financial should be submitted in a sealed cover which may be super scribed as “Quotation for Printing Works”. The technical bid (Annexure II) will provide the detail about the Firm, its capacity, printing machines, manpower, clientage, sample of paper to be used etc. whereas the Financial Bid (Annexure III) will contain the rates/per hundred of the desired sample. Tender Processing Committee will open the Financial Bids of only those bidders who stands qualified on the basis of details provided in Technical Bid.

ii. The bidder should have the following qualifications for bidding:

   a) Shall have been in existence for not less than five years.
   b) Should have turnover of more than 30 lakhs p.a, during the last 3 yrs.
   d) Should have PAN/TAN number, Sales tax registration, VAT registration.
   e) Shall have experience in dealing with Government Departments – copies of at least 03 work orders to be attached.

iii. The price quoted should be **exclusive of all taxes**.

iv. The tender validity period is 90 days from the date of opening of tender. The rates quoted by the bidders will remain valid for a period of 90 days or till the date of finalisation of tender, whichever is later.

v. The rates quoted by the selected firm, and approved by the Commission shall remain valid throughout the period of contract and requests to increase the rates for any item(s), during the currency of the contract, shall not be considered.
vi. The contract will remain operative for a period of one year from date of award of the same and the vendor/printer may be asked to print additional copies in multiple of 50 copies at a time. Charges for the additional number of copies will be determined as per the quoted rates.

vii. This Commission, however, reserves the right to conduct performance review at any time during the contract period and deficiencies, if any, noticed will be required to be rectified and compliance reported. If the tenderer fails to rectify the deficiencies or fails to comply with other directions/instructions of the Commission his contract is liable to be terminated. The Commission further reserves the right to suo moto terminate the contract at any point of time without giving any prior notice.

viii. Supply order, after due compliance of all formalities, will be placed on the selected supplier(s) to effect the supply.

ix. The selected Firm(s) will be required to supply one sample each of the material being printed for the approval of competent authority. No final printing should be resorted to unless otherwise specifically asked for by the CCI. The selected Firm shall ensure the delivery of the items in the office of the Commission. No separate charges shall be paid for delivery of goods.

x. Supply should normally be made during the office hours on any working day. The Commission will have the authority to place order for supply of items beyond office hours and on holidays, for which, no additional payment will be made.

xi. Order for items will be placed on requirement basis. No advance payment will be made by the Commission. Payment will be released only after it is ensured that the items are in order and the quality of items supplied is to the entire satisfaction of the Commission.

xii. The Commission will have the authority to cancel any order, if the required items are not supplied on time or do not meet the specifications of the Commission.

xiii. In the event of different bidders quoting lowest rate for different work, the job will be awarded to the lowest bidders for the respective items of work.

xiv. The Commission reserve the right to reject any /all offer(s) without assigning any reason thereof. Any enquiry after submission of the tender will not be entertained.

xv. Before resorting to the final printing, proof of the same will be got approved by this office. The soft copy of the final printing material in PDF/MS Word form will be provided to this office.
ANNEXURE – II

PROFORMA FOR TECHNICAL BID

1. Name of the Firm & Owner: (With Tel./Mob. Nos.)

2. Office Address with Tel./Fax/Mob. Nos.

3. Press Address with Tel./Fax/Mob. Nos.

4. Contact Person(s) Name Tel./Fax/Mob. Nos.

5. Annual Turnover: 2010-11
   2011-12
   2012-13

6. Make/ Model of Printing Machines available

7. TIN No./ Service Tax No.: 

8. Past experience with Govt.: Departments – Documentary Proof to be attached.

9. Whether sample paper of each item attached

10. Whether Terms & Conditions issued by CCI are acceptable to the Firm

11. Other details, if any

(Signature of Owner/Authorized Representative)
## ANNEXURE – III

### PROFORMA FOR FINANCIAL BID

<table>
<thead>
<tr>
<th>Description</th>
<th>Qty</th>
<th>Rate/per copy</th>
<th>Total Expenditure</th>
</tr>
</thead>
<tbody>
<tr>
<td>1 Annual Report 2012-13 (English)</td>
<td>3</td>
<td>300</td>
<td></td>
</tr>
<tr>
<td>2 Annual Report 2012-13 (Hindi)</td>
<td></td>
<td>150</td>
<td></td>
</tr>
<tr>
<td>3 Annual Accounts 2012-13 (English)</td>
<td></td>
<td>200</td>
<td></td>
</tr>
<tr>
<td>4 Annual Accounts 2012-13 (Hindi)</td>
<td></td>
<td>150</td>
<td></td>
</tr>
<tr>
<td><strong>TOTAL</strong></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>Printing Charges (for each additional page)</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>i) Single Colour</td>
<td>01</td>
<td></td>
<td></td>
</tr>
<tr>
<td>ii) Two Colour</td>
<td>01</td>
<td></td>
<td></td>
</tr>
<tr>
<td>iii) Multi Colour</td>
<td>01</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

(Signature of Authorised Representative/Owner)